## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/646/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

**UNDER SECTION** 

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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2.	p.v. Prenja For Responden	For Respondent	P Dig

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent submitted that negotiations for settlement with the petitioner are in progress and prayed for time to make submissions in this regard. Counsel for petitioner stated that they have not received any proposal regarding settlement and is prepared to make submissions in the main CP. He prayed for time to suggest the name of the IRP. Time is extended at request. Put up on 02.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)